



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.02.2026

### **NOTICE**

Please take notice that the following matter listed in the Court – III on 09.02.2026 was not taken up. The next date of Hearing in the matter is indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 264 of 2025 & I.A. No. 938 of 2025  <b>(With Defects) Part Heard</b>	Arvinder Kaur Vs. Santanu Kumar Samanta & Anr.	<b>09.02.2026</b>	<b>13.02.2026</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)